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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 14746/2022**

M/S QUIPPPO OIL AND GAS INFRASTRUCTURE LIMITED

.....Petitioner

Through: Mr. Kunal Tandon (Sr. Adv) along
with Mr. Abhinav Agnihotri, Mr
Gitesh Chopra, Mr. Siddharth Singh,
Advocates.

versus

OIL AND NATURAL GAS CORPORATION LIMITED

.....Respondent

Through: Mr. Prashant Kanha and Mr. Anand
Mishra, Advocates.

CORAM:

HON'BLE MR. JUSTICE PURUSHAINDR KUMAR KAURAV

ORDER

% **15.04.2026**

1. Written submissions have already been filed by the parties.
2. List for hearing on 13.08.2026.

PURUSHAINDR KUMAR KAURAV, J

APRIL 15, 2026

Nc